

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 65/9HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

Lumi Vietnam Jsc

... Operational Creditor

Vs.

M/s. Hogar Controls India Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Vinay Kumar for the Operational Creditor and Ld. Counsel Shri. VVSN Raju for the Corporate Debtor present.

Matter is right for hearing.

The matter stands adjourned for hearing to 31.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)